

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/61/2016
NAME OF THE PETITIONER(S) : Shri. T. Sathiah
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Manjula devi, Adv
for Adv. Shankarnarayana

Rep. for
petitioner's
counsel

[Signature]

D. PARIVENTHAN Adv
for Adv. T.V. Lakshmanan

Rep for
Respondent - 3 & 4
R1 & R3

D. Pariventhan

ORDER

Ms Manjula Devi, counsel for petitioner present. Shri Pariventhan, counsel for R3 present and undertakes to file vakalat for R1. Counsel for petitioner is directed to serve private notice on rest of the Respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **29.11.2016 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)